

PROJECTS OF BANDHARAS AND WATER TREATMENT PLANT

Starred Question No.014B

tabled by Shri. Ramkrishna Dhavalikar, M.L.A.

to be replied on 18/10/2021

QUESTION	ANSWER
*WILL the Minister for Water Resources be pleased to state:	By Shri Filipe Nery Rodrigues, Minister for Water Resources:
(a) Whether the Government is undertaking any projects of Bundaras and Water Treatment Plant in Murdi Khandepar area in Ponda Constituency;	Sir, Yes
(b) if so, furnish details of the projects;	Sir, The details of the project are: 1. To construct a barrage across the Khandepar River at Murdiwada which will store raw water to extent of 5. 0 Lakhs cum. 2. To Pump water to Shitole tank located in Bhutkam Keri Village From where it will be supplied a) To provide irrigation water to 89 ha of land located at Verem, Vaghurme and Keri. b) Raw water to the extent of 15 MLD drinking water, to the villages of ker, Vaghurme, Savoi Verem and surrounding. (Please refer Annexure I)
(c) the area acquired for the project;	Sir, No, Land Acquisition in progress. (Please refer Annexure II)
(d) furnish details of landlords and tenants of the property;	Sir, The details are as below: Shri. Jose Inacio Guido De Loyada Furtado is single owner of S.No.39/1-A (Copy enclosed as per Annexure – III)
(e) whether the NOC's undertaken by the Government by different Government offices, Panchayat	Sir, Yes, the details are enclosed as per Annexure -IV for reference.

<p>Bodies, Town and Country Planning, CRZ, Goa Pollution Board, National Green Tribunal, etc., furnish copy of the NOC's;</p>	<ol style="list-style-type: none"> 1) Consent letter to start work from Shri. Jose Inacio Guido De Loyda Furtado. 2) NOC from V.P. Curti-Khandepar is obtained. 3) NOC from V.P. Verem-Vaghurme is obtained. 4) NOC from Town & Country Planning is obtained. 5) Approval from Goa Coastal Zone Management Authority. 6) Valuation of Fruit bearing trees from Zonal Agricultural Office. 7) Valuation report from Dy. Conservator of Forests is obtained. 8) NOC from Shivanand V. Salgaonkar. 9) NOC from Agnelo Jose Bento Rodrigues.
<p>(f) furnish the estimated cost of project and detail items of the estimates;</p>	<p>Sir</p> <ol style="list-style-type: none"> 1. Estimated cost of the project = Rs. 85,30,19,700.00. 2. Details enclosed as per Annexure V
<p>(g) whether the work is tendered, if so, submit tender Notice with number of contractors (Agencies) applied with proper address of the Agencies;</p>	<p>Sir</p> <p>Yes, the details are as below</p> <p>(A) Tender - Tender Notice No.WRD/WDII/ASW/F.17/21(e)/ 2019-20, dated: 06/02/2020.</p> <p>(B) Four agencies have participated for the above Tender Notice, whose addresses are as below:</p> <ol style="list-style-type: none"> i) M/s PRN Infratech, "Prakalpa", Brindavan Layout, Vidyanagar, Hubballi, Karnataka, 580021. ii) M/s Laxmi Civil Engineering Services Pvt. Ltd, Kolhapur, 1148,E, Sykes Extension, Kolhapur, 416001. iii) M/s Ultracon, Constructions Pvt. Ltd., H. No. 37A, Near Military Camp, Quepem Road, Navelim, Salcete - Goa. iv) M/s Sheth & Sura Engineers Pvt. Ltd., 263/1, Aqua House, Karve Road,

	Pandurang Colony, Erandwane, Pune, Maharashtra, 411004.
(h) furnish tender items with rates, quantities and documents;	Sir Details as per Annexure - VI
(i) furnish details such as name and address of the contractor, date of tender, tender amount, date of work order, date of commencement and completion of work; and	Sir, M/s. PRN Infratech, "Prakalpa", Brindavan Layout, Vidyanagar, Hubballi, Karnataka, 580021. (a) Date of Tender: 06/02/2020. (b) Tender Amount : Rs. 59,93,28,908.00 (c) Date of Work Order: Not issued. (d)Date of Commencement and Completion of Work: Not Applicable.
(j) Whether the NOC's received are conditional?	Sir No
